

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30<sup>PM</sup> ON 09-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/876/IB/2018  
NAME OF THE PETITIONER(S) : AGNI GAS TECHNOLOGIES PVT LTD  
NAME OF THE RESPONDENT(S) : MALL MART FOOD & BEVERAGES INDIA PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ROHAN PRASEKARAN	Counsel for Petitioner	
----	------------------	---------------------------	--

**ORDER**

On having the Petitioner Counsel reported that the settlement is in progress, at his request, list this matter on **12.10.2018** for filing withdrawal memo.

<sup>-sd/-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-sd/-</sup>  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

knp